

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:7542
ANSWERED ON:22.05.2012
THEFT OF ELECTRICITY AND WATER
Jeyadural Shri S. R.

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the details of cases of theft of electricity and water detected during each of the last three years and the current year in the New Delhi Municipal Council areas; and

(b) the action taken by the Government against the persons who have been found to have committed the theft of electricity and water?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a): The details of the cases of theft of electricity detected during the last three years and the current year are as under:

Year	Number of cases detected
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April, 2009 - March, 2010	7
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April, 2010 - March, 2011	8
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April, 2011 - March, 2012	6
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April, 2012 - till date	0
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However, no case of theft of water was detected during the said period.

(b): Action as per the Delhi Electricity Supply Code and Performance Standards Regulations, 2007 was taken against the defaulters. Electric supply was disconnected and compounding charges amounting to Rs.9,12,394/- were recovered from the defaulters.